

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 6499
TO BE ANSWERED ON 6TH APRIL, 2018**

NATIONAL BLOOD TRANSFUSION SERVICE

6499. DR. P. VENUGOPAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is true that the Government is considering to set up National Blood Transfusion Service and if so, the details thereof;
- (b) whether it is also true that the Government has set up State blood transfusion councils in each State to monitor proper functioning of blood transfusion; and
- (c) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a): No.

(b): Yes.

(c): State Blood Transfusion Councils are set up in all States and Union Territories with the exception of Lakshadweep and Andaman & Nicobar Islands. They are societies registered under the Society's Registration Act and created under the chairperson of Principal Secretary (Health) of respective States and UT.

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